

LOK SABHA

Thursday, 1st March, 1956

The Lok Sabha met at Eleven of the Clock.

[Mr. DEPUTY-SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

सरकारी फार्म

* ३७० श्री एम० एल० द्विवेदी : क्या साख और कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) रूसी कृषि मशीनरी और अन्य सामान की सहायता से सरकारी उपक्रम के रूप में एक फार्म चलाने की जो योजना थी उसमें अब तक कहां तक प्रगति हुई है ;

(ख) किन किन राज्यों ने ऐसे फार्मों को अपने क्षेत्र में आरम्भ करने के लिये निवेदन किया है ;

(ग) क्या इस फार्म को केन्द्रीय सरकार चलायेगी अथवा राज्य सरकारें अथवा दोनों ;

(घ) यह फार्म किन शर्तों पर चलाया जायेगा ; और

(ङ) इस फार्म को चलाने के लिये जो योजना बनाई जा रही है उसकी रूपरेखा क्या है ?

साख और कृषि उपमंत्री श्री (एम० बी० कृष्णाप्पा) : (क) फार्म स्थापन करने के लिये उपलब्ध भूमि की तफसील कुछ राज्यों से मिली है और विशेषज्ञों की एक 'एड हाक' कमेटी इन स्थानों का निरीक्षण कर रही है ।

(ख) उत्तर प्रदेश, मध्य प्रदेश, उड़ीसा, आन्ध्र, बिहार, मध्य भारत, राजस्थान और विन्ध्य प्रदेश ।

(ग) इस वक्त तो इसे केन्द्रीय कारोबार के रूप में चलाने का स्थान है ।

(घ) ये संबंधित राज्य सरकारों के साथ तय की जायेगी ।

(ङ) स्थूल रूप से यह योजना एक बड़े पैमाने पर यंत्र-चालित फार्म चलाने की है ।

1-54 L. S.

स्थान पसन्द करने के बाद एक ब्योरेवार योजना बनाई जायेगी ।

Shri M. L. Dwivedi: Will the Minister be able to tell me as to how much machinery and equipment etc., has arrived in India, and what will be the value of this?

Shri M. V. Krishnappa: The bulk of the equipment has arrived already, and the rest is on the sea.

Shri Bhagwat Jha Azad: Since it is the intention of the Government to start such a farm, may I know whether Government has taken or will take into consideration the requirements of the different States?

Shri M. V. Krishnappa: This farm will be run by the Central Government, and there is no question of State Governments running them. We have asked the State Governments to let us know whether a compact block of 26,000 to 32,000 acres at one place is available in any State.

श्री एम० एल० द्विवेदी : मैं जानना चाहता हूँ कि भारत में जो दूसरे मेकैनाइज्ड फार्मर्स हैं उन फार्मर्स में और रूसी यंत्रों से चलाये जाने वाले फार्म की कार्य पद्धति आदि में क्या अंतर होगा ? और क्या इस फार्म में कार्य आरम्भ करने के लिये रूसी विशेषज्ञ भी यहाँ आयेंगे ?

साख और कृषि मंत्री (श्री ए० पी० जैन) : हाँ, कुछ ऐसा भी इरादा है कि फार्म को बनाते वक्त कुछ रूसी विशेषज्ञ को यहाँ पर बुलाया जाये और जिस पैमाने पर यह फार्म मेकैनाइज्ड होगा, उस पैमाने पर हिन्दुस्तान में कोई दूसरा फार्म मेकैनाइज्ड नहीं है ।

सरदार ए० ए० सहगल : क्या मैं जान सकता हूँ कि आपको जो जमीन स्टेट्स से मिलने वाली हैं, उन जमीनों पर इन मशीनों के जरिये से हर क्रिस्म का अन्न उपजाया जा सकेगा ?

श्री ए० पी० जैन : दुनिया में कोई जमीन ऐसी नहीं है जिसमें हर क्रिस्म का अन्न उपजाया जा सके ।

सेठ गोविंद बास : अभी इस प्रकार के कितने फार्म बनाने का और इरादा है और क्या यह निश्चय किया गया है कि इतने वर्षों में यह फार्म बन जायेंगे ?

श्री ए० पी० जैन : अभी आगे की कोई स्कीम नहीं है, अभी तो यह फार्म ही बनाने का इरादा है।

Shri Gadilingana Gowd: May I know how many farms are going to be started in Andhra, how many in Rayal-seema and other parts?

Shri A. P. Jain: Only one farm is going to be set up in the whole of India.

Shri B. D. Pande: At which place?

Shri A. P. Jain: The list of the States has been read out. These have offered lands. The land which is most suitable will be selected.

Shri S. C. Samanta: May I know whether the first 2,000 tons gift of Russian machinery has been received by Government, if so, where will it be placed?

Shri M. V. Krishnappa: We have received the bulk of it, and we have brought it from Bombay to Delhi, and it is lying at the C.T.O. headquarters.

Shri Keshaviengar: May I know if the Government is aware of the fact that the Russian experiment of collectivisation has paid a heavy price and has not been a thorough success? Will the Government be realistic and adopt State farms suitable to Indian conditions or on the same lines?

Shri A. P. Jain: State farm has nothing to do with collectivisation.

श्री आर० ए० तिवारी : क्या माननीय मंत्रीजी यह बतलाने की कृपा करेंगे कि इस फार्म को केवल सरकार ही चलायेगी या सरकार इसमें किसानों से काम करवायेगी ?

श्री ए० पी० कृष्णाप्पा : सरकार किसानों से काम करवायेगी।

श्री ए० ए० त्रिवेदी : मैं जानना चाहता हूँ कि जो भूमि राज्य सरकारों ने आपकी बतलाई है, उसमें क्या कुछ किसानों की जमीनें भी हैं और अगर उसमें कुछ किसानों की भूमि है तो उस भूमि के बदले में उनको क्या कुछ मुआवजा दिया जायगा ?

श्री ए० पी० जैन : श्री उन्हींने भूमियां बतलाई हैं, अभी उनकी जांच पड़ताल नहीं की

गई है इसलिये यह भी नहीं कहा जा सकता कि उसमें कुछ टुकड़ा ऐसा नहीं होगा जो किसानों के पास होगा, लेकिन अगर कुछ ऐसी ज़रूरत पड़ी तो किसानों को उनकी भूमि के बदले में भूमि दी जायेगी।

श्री सत्येंद्र नारायण सिंह : उस मेक-नाइज्ड फार्म के चलाने से कितने बैल बेकार हो जायेंगे ?

श्री ए० पी० जैन : कोई बैल बेकार नहीं होगा क्योंकि वहां पर हैं ही नहीं। यह फार्म अभी चलेगा।

Dr. Rama Rao: In view of the fact that the Tungabhadra dam has been built at a huge cost and the water there remains unused and land is not fit for cultivation, has the Government any intention of taking over that land and starting this State farm there?

Shri M. V. Krishnappa: There is a plan to reclaim the Tungabhadra area. The land there will come under irrigation from the waters of the dam. But this farm has nothing to do with that.

Shri B. S. Murthy: May I know whether Government is in a position to tell us what sort of lands are required for the equipment supplied by the Russian Government, and whether these lands are not found in the North or South?

Shri A. P. Jain: We have laid down certain criteria for selecting the land, one being that the soil must be good and fertile. Secondly, it must be suitably situated, that is, there must be means of transport etc. Then, there should be assured rainfall or there must be means of irrigation already existing or means which can be developed. So, certain criteria have been laid down and it will be according to those standards that the selection will be made.

Shri Veeraswamy: May I know whether the Madras Government has been consulted in this matter and whether they are willing to start any State farm in Madras, and if so, where?

Shri A. P. Jain : All State Governments were informed about the proposition of setting up this farm and it is for the State Governments now to make their proposals.

SUGAR FACTORIES

***371. Shri Radha Raman :** Will the Minister of Food and Agriculture be pleased to state the total number of co-operative sugar mills at the end of the year 1955?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa) : There were three co-operative sugar factories in existence in 1955. Besides licences had been granted for the establishment of twenty new co-operative factories upto the end of 1955.

Shri Radha Raman : What is the total investment in these co-operative sugar mills? Have Government advanced any loans in order to make their position more stable?

Shri M. V. Krishnappa : Each co-operative farm is expected to collect at least a minimum capital of Rs. 10 lakhs. Then the Government will give Rs. 10 to Rs. 20 lakhs depending upon the merits of each case, and the Industrial Finance Corporation will give them nearly Rs. 40 lakhs for the running of the sugar factory.

Shri Radha Raman : May I know whether the Government was receiving reports about these co-operative sugar mills, and if so, at what intervals?

The Minister of Food and Agriculture (Shri A. P. Jain) : I do not know how the question of reports arises. These mills are being set up by co-operative societies. They have been granted licences.

Shri Bogawat : May I know how many co-operative sugar mills have been sanctioned in Bombay State, and how many in Ahmednagar District, and whether all the monies sought for by the co-operative sugar mills has been sanctioned in Ahmednagar District?

Shri M. V. Krishnappa : Thirteen out of these twenty co-operative factories are in Bombay State. I do not know how many of them are in Ahmednagar district.

Shri B. D. Pande : May I know how many of these

Shri Bogawat : The latter part of my question has not been

Mr. Deputy-Speaker : Order, order. Hon. Members should not go on putting questions like this simultaneously. Unless I call an hon. Member, he should not put any questions. Now, Shri B. D. Pande.

Shri B. D. Pande : May I know how many of these co-operative sugar mills are being erected in Uttar Pradesh?

Shri M. V. Krishnappa : In Uttar Pradesh, there is one co-operative mill which has been given licence.

Shri B. S. Murthy : May I know how many of these co-operative sugar mills are to be started in Andhra?

Shri M. V. Krishnappa : In Andhra, three co-operatives will be given licences.

Some Hon. Members rose—

Mr. Deputy-Speaker : If the hon. Members so want, I shall request the hon. Minister to place a statement on the Table of the House giving the State-wise break-up.

Shri A. P. Jain : We shall do so.

Shri M. V. Krishnappa : I shall place a list of all this on the Table of the House.

Mr. Deputy-Speaker : Hon. Members may go through the list and then put questions later on.

SUBURBAN RAILWAY ADVISORY COMMITTEE

***372. Shri T. B. Vittal Rao :** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 526 on the 5th December, 1955 and state:

(a) whether the Committee set up to investigate into the problem of excessive over-crowding during the